



Government of Jammu and Kashmir
Home Department
Civil Secretariat, Srinagar

Notification,
Srinagar, the 7th June, 2018.

SRO 267- In exercise of the powers conferred by clause (o) of sub-section (1) of section 4 of the Code of Criminal Procedure, Samvat, 1989, and in partial modification of previous notification(s) issued on the subject, the Government hereby exclude the areas of village *Poshwan Colony* from the jurisdiction of Police Station, Boniyar and include the same under the jurisdiction of Police Station, Sheeri, District Baramulla.

By order of the Government of Jammu and Kashmir.

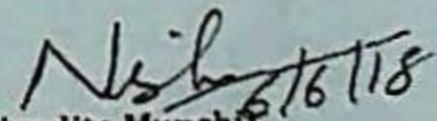
Sd/-
(R. K. Goyal) IAS
Principal Secretary to the Government,
Home Department

No: Home/PB-III/26/2016

Dated: 07.06.2018

Copy to:-

1. Principal Secretary to Hon'ble Chief Minister.
2. Director General of Police, J&K, Srinagar.
3. Financial Commissioner (Revenue).
4. Divisional Commissioner Kashmir.
5. Commissioner/Secretary to the Government General Administration Department.
6. Commissioner/Secretary to the Government, Revenue Department.
7. Inspectors General of Police, Kashmir Zone
8. Secretary to Government, Department of Law Justice & Parliamentary Affairs.
9. Deputy Commissioner, Baramulla.
10. Senior Superintendent of Police, Baramulla.
11. Director, Archives, Archaeology and Museums, J&K.
12. OSD to Hon'ble Deputy Chief Minister.
13. Private Secretary to Chief Secretary.
14. General Manager Government Press, Srinagar for publication in Government Gazette.
15. Private Secretary to Principal Secretary to the Government, Home Department.
16. Incharge Website, Home Department.
17. Government order file/Stock file.


(Nivedita Munshi)
Under Secretary to the Government
Home Department